

1	2	3	4	5	6	7	8
31.	Tamil Nadu	1	34	0	49	0	84
32.	Telangana	1	19	0	56	0	76
33.	Tripura	1	8	07	6	0	22
34.	Uttar Pradesh	1	76	03	2	0	82
35.	Uttarakhand	0	28	01	14	0	43
36.	West Bengal	1	18	0	201	0	220
TOTAL		27	729	276	1,113	88	2,233

Allocation of funds under RWSS in Tamil Nadu

504. SHRI TIRUCHI SIVA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of amount allocated to Tamil Nadu under various Rural Water Supply Schemes (RWSS) during the last two years and the current year;

(b) the details of amount utilized by State and the achievements made, so far; and

(c) whether there is any reason or analysis conducted by Government in case of under utilization of funds and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) and (b) Government of India administers National Rural Drinking Water Programme (NRDWP) under which financial and technical assistance is provided to States / UTs in order to strengthen the rural water supply. Scheme wise funds are not released to States and State Governments have been empowered to select, approve and implement rural water supply schemes in their States. The details of amount allocated to Tamil Nadu under NRDWP during the last two years and the current year are as under:

Financial Year	Allocation (₹ in crores)	Amount utilized * (₹ in crores)
2014-15	367.36	432.39
2015-16	137.50	164.85
2016-17	126.72	67.54

(As on 15.11.2016)

* Includes previous year unspent balance also.

As on 15.11.2016, as reported by State of Tamil Nadu on the online monitoring portal of Ministry of Drinking Water and Sanitation, there are 1,00,204 rural habitations in the State, of which 91,287 are fully covered with an availability of at least 40 litres per capita per day (lpcd), 8,566 habitations are partially covered where drinking water availability is less than 40 lpcd and 351 habitations are water quality affected where drinking water is contaminated with at least one or more chemical contaminant.

(c) As evident from above details, State has fully utilized their allocated funds under NRDWP during last two years whereas during current year, out of total allocation of ₹ 126.72 Crores, State has been released only their first instalment of ₹ 62.16 Crores. Release of the 2nd instalment of funds is made after receipt of the proposal from State Government.

Setting up of National Drinking Water Grid

†505. SHRI PRABHAT JHA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether the Central Government has received any proposal to set up National Drinking Water Grid to ensure safety of drinking water in the country;

(b) if so, the details thereof;

(c) whether any decision has been taken/would be taken soon on the proposal of setting up of National Drinking Water Grid; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF DRINKING WATER AND SANITATION (SHRI RAMESH CHANDAPPA JIGAJINAGI): (a) Ministry of Drinking Water and Sanitation has not received any proposal to set up National Drinking Water Grid to ensure safety of drinking water in the country.

(b) to (d) Do not arise in view of above.

Programmes under NRDWP

†506. SHRI AMAR SHANKAR SABLE: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) the details of various programmes which have been started under National Rural Drinking Water Programme;

†Original notice of the question was received in Hindi.